GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO.1958

TO BE ANSWERED ON THE 15TH DECEMBER, 2021/ AGRAHAYANA 24, 1943 (SAKA)
LOSS DUE TO RAINS AND FLOODS IN ANDHRA PRADESH AND MAHARASHTRA

1958 SHRI SANJAY RAUT:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has received any reports about huge loss due to the heavy rains and floods in Maharashtra and Andhra Pradesh between July to November, 2021;
- (b) if so, the details of loss of life, crop and property assessed by the Ministry; and
- (c) the details of assistance extended to Maharashtra and Andhra Pradesh Government by the Ministry to deal with the said losses?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (c): As per information received from the Government of Andhra Pradesh and the Government of Maharashtra, the details of reported damages due to hydro-meteorological calamities including heavy rains, floods etc. between July to November, 2021, are as under:-

(Provisional)

State	Human	Livestock	Houses/huts	Crop area
	Lives Lost	Lost	damaged	affected
Andhra Pradesh	46	5660	7720	5.29 lakh hac.
Maharashtra	489	4400	53653	4.55 lakh hac.

The primary responsibility for disaster management rests with the State Governments concerned. The State Governments undertake relief measures in the wake of natural disasters from the State Disaster Response Fund (SDRF), already placed at their disposal, in accordance with Government of India's approved items and norms. Additional financial assistance is provided from National Disaster Response Fund (NDRF), as per laid down procedure in case of disaster of 'severe nature', which includes an assessment based on the visit of an IMCT.

Inter-Ministerial Central Teams (IMCTs), constituted by the Central Government, visited the affected areas of Maharashtra from 3rd October to 6th October, 2021, and Andhra Pradesh from 26th November to 29th November, 2021, for on the spot assessment of damages due to heavy rains/ floods in the respective State. On receipt of IMCTs report, additional financial assistance is considered, as per the established procedure.

Further, the State Government of Maharashtra has been allocated Rs 3436.80 crore (Rs 2577.60 crore as central share + Rs 859.20 crore as state share) and the State Government of Andhra Pradesh has been allocated Rs 1192.80 crore (Rs 895.20 crore as central share + Rs 297.60 crore as state share) under State Disaster Response Fund (SDRF) for 2021-22. The central shares of SDRF have been released, in advance, to both the States.